



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

.ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.57/ BB/ 2017	-	For hearing	Rule-6 of IB	Phoenix Marketing Vs United Breweries Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	THOMAS V DETER 9845131407	PETITIONER	
2.	RAKSHITH KUMAR 9742996617	RESPONDENT	

Counsel for petitioner is present. Counsel for respondent is also present. Today, the counsel for petitioner has filed rejoinder.

List it for hearing on 08.11.2017.


MEMBER (J)


MEMBER (T)